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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 203-A/2016, 203-B/2016, 203-C/2016
In TP No. 203/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 216/2016, 227/2014, 228/2014
In C.P. No. 27/397-398/CLB/DL/1995 (Old)**

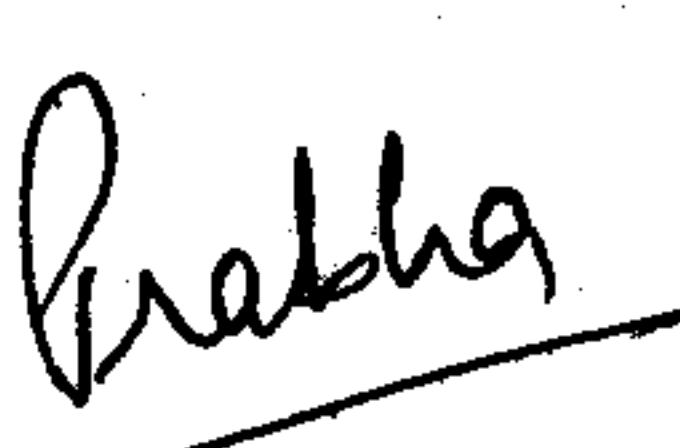
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: **J.P Srivastava & Sons (Rampur) Pvt. Ltd.**
V/s.
Gwalior Sugar Company Ltd.

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Prabha Prasad	Advocate for M/s Trivedi & Gupta,Adv	R 1, 3, 6, 7, 8, 10	
2.				

ORDER

None present for Original Petitioner. Learned Advocate Ms. Prabha Prasad Trivedi & Gupta present for Respondents No. 1, 3, 6, 7, 8 and 10.

In view of stay granted by Hon'ble NCLAT.

List the matter on 10.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.